10/13/23, 1:40 PM about:blank

4

TheGovernment Legislative Proposals and Schemes (Impact Analysis and Post Implementation Assessment) Bill, 2022

SHRI KESINENI SRINIVAS (VIJAYAWADA): Sir, I beg to move for leave to introduce a Bill to bring about accountability and Parliamentary oversight to the legislative and policy-making process in the country and to improve the quality of expenditure made by the Union Government.

माननीय सभापति: प्रश्न यह है:

?कि देश में विधायी और नीति-निर्माण प्रक्रिया की जवाबदेही तथा संसदीय अन्वेक्षा सुनिश्चित करने और केंद्रीय सरकार द्वारा किए गए व्यय की गुणवत्ता में सुधार लाने वाले विधेयक को पुरःस्थापित करने की अनुमित प्रदान की जाए।?

<u>प्रस्ताव स्वीकृत हुआ।</u>

SHRI KESINENI SRINIVAS: Sir, I introduce the Bill.

माननीय सभापति: आइटम नम्बर 117, श्री केसिनेनी श्रीनिवास जी।

13.37 hrs

about:blank 1/1